Name of the Corporate Do Name of IP: Ms List of un secured financial cro

| <u>S.no</u> | Name of Creditor | Details of Claims Received | | | Details of Claims Admitted | |
|-------------|---------------------|-------------------------------|----------------------------|---------------------------|-------------------------------------|--|
| | | Receipt | Amount Claimed (Rs.) | Amount of laim Admitte | Amount covered by security interest | |
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ebtor: MEGAFIN SECURITIED LIMITED

s. Mummaneni Vazra Laxmi

editors belonging to any class of creditors

| | | | | | Amount of claim | Remarks, if any |
|---------|-------------|--------------------------------------|--|---|---|--|
| | | _ | - | | under | , |
| Whether | % of voting | | that may | Admitted | Verification | |
| related | share in | | be set-off | | | |
| party? | COC | | | | | |
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| | related | Whether % of voting related share in | Contingent Claim Whether % of voting related share in | Contingent any Claim / Iutual dues Whether % of voting that may related share in be set-off | Contingent any of Claim Claim Autual dues not Whether % of voting related share in be set-off | Contingent any of Claim claim Claim Autual dues not under Whether % of voting related share in be set-off |